

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 305
IB-263/ND/2023
New IA- 1590/2024

IN THE MATTER OF:

Aar Kay Industries (Prop. Indian Securities Ltd.) ... **Applicant/Petitioner**

Versus

Jatalia Global Venture Ltd. ... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 09.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Complainant : Adv. Rishabh Jain

For the Applicant : Adv. Mateen Ahmad, Adv. Garima. Adv. Karan in
IA-1590/2024

For the FC : Adv. Rander Mohd Asif

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 10.04.2024.

Sd/-
(COURT FFICER)